HIGH COURT OF BOMBAY, NAGPUR BENCH, NAGPUR CORRIGENDUM [1st Extension]

In continuation to Tender Notice bearing O.W. No. 1410/2025 Dated 12/03/2025, only two tenders have been received against the Tender Notice.

Therefore, the tender submission date is extended till 01.04.2025 upto 4.00 p.m. (the tender will be opened on 02.04.2025 at 3.00 p.m.) in the light of Clause No. 4.4.3.1 of Government Resolution No. भाखस—२०१४/प्र.क्र.

८२/भाग-३/उद्योग-४, dated 01.12.2016.

Nagpur

Dated: - 24.03.2025

Registrar (Administration) High Court of Bombay, Nagpur Bench, Nagpur